

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1512  
ANSWERED ON:13.12.2013  
AAM AADMI BIMA YOJANA  
Rao Shri Nama Nageswara

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has implemented Aam Aadmi Bima Yojana (AABY) through the Life Insurance Corporation of India (LIC) for the benefit of weaker sections of the society;
- (b) if so, the details thereof;
- (c) the number of citizens enrolled, benefited, claims filed and settled under AABY during the last three years and the current year, State/UT-wise;
- (d) whether the said scheme is affordable to the weaker sections of the country; and
- (e) if so, the details thereof, and if not, the steps being taken by the Government to make it more affordable?

**Answer**

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) and (b) : Yes, Sir. Government has implemented Aam Admi Bima Yojana(AABY) through the Life Insurance Corporation of India(LIC) for the benefit of weaker sections of the society since 2007. With effect from 1.1.2013, the Janashree Bima Yojana (JBY) and AABY have been merged into one scheme .i.e., the AABY. AABY is a social sector insurance scheme providing life/ disability insurance cover to the economically backward sections of the society. Persons between age 18 years and 59 years and who are the members of the identified occupational / vocational groups eligible to participate in this policy. AABY provides insurance cover for a sum of Rs 30,000/- on natural death, Rs. 75,000/- on death due to accident, Rs. 37,500/- for partial permanent disability (loss of one eye or one limb) due to accident and Rs. 75,000 /- on total permanent disability (loss of two eyes or two limbs or loss of one eye and one limb) due to accident. A free add on scholarship benefit upto a maximum of two children studying in 9th to 12th standard per beneficiary, is also provided in the scheme.

(c) : The State/UTwise coverage & claims settled for last 3 years and current year as at 30.11.2013 under AABY is as per Annexure.

(d) and (e): The said scheme is affordable to the weaker sections of the country. The premium under the scheme is Rs.200/- per annum per beneficiary. 50 per cent of this is contributed by the State Government /UTs in case of 'Rural Landless Households'. For other groups, it is contributed by the State Government / Nodal Agency / beneficiary. The remaining 50% in all cases is drawn from the Social Security Fund contributed by Government of India and maintained by LIC.